



2026:AHC:20811

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1229 of 2026

Jeetu

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Nagesh Dwivedi, Sushil Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Nagesh Dwivedi, learned counsel for the petitioner seeks to withdraw the present writ petition, on account of technical inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 30, 2026

N.S.Rathour

(Vikas Budhwar,J.)